

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No.51 of 2016 (SZ)  
(SUO MOTU)**

Applicant(s)

*Suo motu* Application  
News Item Published in  
The Times of India Chennai  
Edition  
Dated 7.3.2016  
(Dumping building debris behind  
Pallikaranai Marsh land)

Respondent(s)

- Vs.
1. The Principal Secretary to the Government, Dept. Of Environment and Forests, Chennai.
  2. The Secretary to the Govt., Public Works Department (WRD), Chennai.
  3. The Tamil Nadu State Pollution Control Board, Rep. by its Member Secretary, Chennai
  4. The Commissioner, Corporation of Chennai, Ripon Building, Chennai.
  5. The Managing Director, Chennai, Metro Water Supply and Sewerage Board, Chennai
  6. The President, Beluah Nagar and Periya Mutharamman Nagar Plot Owners Welfare Association, K.P.K Nagar, Kallukuttai.
  7. The District Collector, Kancheepuram.
  8. The District Collector, Chennai District.
  9. The Tahsildar, Sozhinganallur Taluk.

Legal Practitioners for the applicant

Legal practitioners for respondents  
M/s. M.K. Subramanian &  
P.Velmani for R-1, R-7, R-8 & R-9  
M/s. Abdul Saleem,  
S. Saravanan and  
Vidhyalakshmi Vipin for R-2

Shri Suryaprakash for R-4  
Mr. Janakiraman for R5  
M/s. S. Seralathan &  
K.R. Swaminathan for R6

**Application No.83 of 2014 (SZ)**

Applicant(s)  
V. Meghanathan,  
Nanmangalam,  
Chennai.

Respondent(s)  
Vs. The Chief Secretary,  
Government of Tamil Nadu,  
Chennai-9 and 13 others.

Legal Practitioners for Applicant(s)  
M/s. A. Swamynathan,  
Kamalesh Kannan.

Legal Practitioners for Respondents  
M/s. Abdul Saleem  
for R-1, R-3 and R-7  
M/s. M.K. Subramanian &  
P. Velmani for R-2, R4, R5, R8 to R11  
Sri R. Suryaprakash for R6  
Smt. H. Yasmeen Ali for R13  
Smt. M. Sumathi for R14

Note of the Registry	Orders of the Tribunal
Order Nos. 3 and 4	<p>Date: 10<sup>th</sup> October, 2017</p> <p><b><u>Application No.51 of 2016</u></b></p> <p>The Advocate Commissioners submitted that the report would be filed within a week.</p> <p><b><u>Application No. 83 of 2014</u></b></p> <p>Respondent No.6 has already filed the reply. Rejoinder if any, be filed within 10 days.</p> <p>List both the matters on 26.10.2017.</p> <p>.....J.M. (Justice M.S.Nambiar)</p>